

**Participants :** [Suklabaidya Shri Lalit Mohan](#)

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Title: Need to check recurring floods in Barak and Brahmaputra Valleys by de-silting with dredgers.

SHRI LALIT MOHAN SUKLABAIDYA (KARIMGANJ): Sir, the people of Barak Valley and Brahmaputra Valley in Assam have been suffering miserably because of devastating flood, which causes huge losses of properties, crops, even human lives. Sufferings of the affected people due to flood are immense and continue year after year. While generally the people in the State are aware that substantial funds are released from time to time by the Central Government, they do not feel any perceivable result in lessening their sufferings at all. One of the main reasons of flood is accumulation of silt which is common in all rivers in India and to tackle such situations, de-silting by dredgers is considered to be immediate solution and generally followed elsewhere. In the absence of any visible evidence of dredging of any river in Assam, people are unaware whether the Brahmaputra Board, which is the monitoring agency for substantial funds released by Government of India, has already suggested dredging of flooding of rivers in Assam or taken any step that is effective to control recurrence of flood.

I, therefore, request the hon. Minister of Water Resources to be kind enough to throw some light in this respect for satisfaction of huge number of flood affected people of Barak and Brahmaputra Valleys.

... (Interruptions)

MR. SPEAKER: Shri C.H.Vijayashankar

Shri Santosh Gangwar

...(व्यवधान)

अध्यक्ष महोदय : वे बोलना चाहते हैं लेकिन आप लोग उन्हें बोलने नहीं देते। यह ठीक बात नहीं है। उन्होंने महत्वपूर्ण प्रश्न का नोटिस दिया है लेकिन आप लोग उन्हें बोलने नहीं देते।

...(व्यवधान)

अध्यक्ष महोदय : श्री जुएल ओराम। उनको भी बोलने नहीं देते।

...(व्यवधान)

MR. SPEAKER: Shri Jual Oram, Shri Nihal Chand Chauhan, Shri Ananta Nayak,

Shri P. Karunakaran, Adv. Smt. P. Satheedevi.

Now, it is not proper on the part of those hon. Members who have given notice and have remained absent. They will not be allowed in future. I shall keep a note of this.

Shri Rasheed Masood[[snb10](#)].

श्री तूफ़ानी सरोज (सैदपुर) : अध्यक्ष महोदय, नियम 377 के अधीन सूचना देते हुए मैं...(व्यवधान)

MR. SPEAKER: Do not interfere with the hon. Member's right to speak. You are committing gross contempt of Parliament. How can you interfere when the hon. Member is making his submission?

... *(Interruptions)*

MR. SPEAKER: I have noticed those names.

... *(Interruptions)*

MR. SPEAKER: Shri Ganesh Prasad Singh